

A2/83

CAT/J/11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

C.A./ I.A. No. 1996/87 198

Kirpal Singh Applicant(s)

Versus

V. 01 & Others Respondent(s)

Sl. No. DATE Orders

21-5-90

No sitting. Counsel for both the parties present. Case is adjourned to 12/7/90 for hearing.

*Asmita Co.*

12-7-1990:

Hon'ble Mr. D.K. Agrawal, JM,  
Hon'ble Mr. K. Obayya, AM

Not reached. Listed for hearing on 18-9-1990.

*[Signature]*  
(A.M.)

*[Signature]*  
(J.M.)

ES/

18-9-90

No sitting. Adjourned to 17-12-90 for hearing.

17/12/90

Hon' D.K. Agrawal, JM.  
Hon' Mr. Usha Senaraj, AM.

B.O.C  
Free

The petition disposed of finally. Detailed orders on the back of the petition.

*[Signature]*  
AM.  
(SMS)

*[Signature]*  
J.M.

OR  
copy of order  
sent to copying  
section on 19-12-90  
*[Signature]*  
19/12/90

C.A.T. ALLAHABAD/  
Amit/